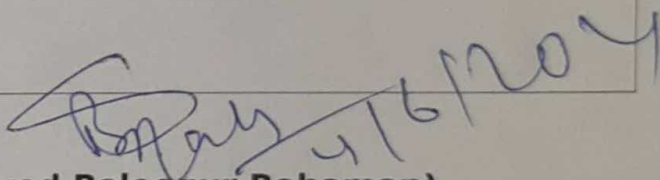


In the Court of **Sri. Syed Baleegur Rahaman**

III Addl District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District,
Cause List Dated: **05-06-2021**.

(Morning Session)	(Afternoon Session)
Hearing	Steps
1 R.A.5070/2019	1 EX 5015/2018 .
Evidence	2 EX 5005/2019
2 M.V.C. 65/2015	3 M.C. 5085/2020
3 M.V.C. 66/2017	4 M.C. 5143/2020
4 M.C. 5030/2020	5 M.C. 5153/2020
5 M.C. 5083/2020	6 M.C. 5154/2020
6 M.C. 5121/2020	7 P and SC 5032/2020
7 M.C. 5138/2020	8 EX 5012/2020
8 M.C. 5167/2020	
9 M.C. 5197/2020	
Arguments	
10 R.A. 5033/2016	
11 R.A. 5123/2016	
12 R.A. 5094/2017	
13 R.A. 5098/2017	
14 R.A. 5071/2020	

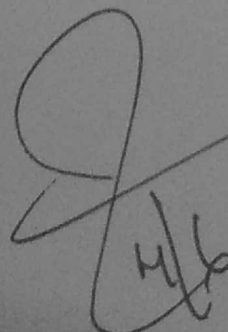

(Syed Baleegur Rahaman)
III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District.
III Addl. Dist. & Sessions Judge
Anekal, Bangalore Rural Dist.

NOTE:

1. All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.
2. All other Civil Cases listed on 05-06-2021 are posted to 13.08.2021.

Matter listed on 05.06.2021 for hearing in the court of I Addl. Civil Judge & JMFC, Anekal

Sl.No.	Morning Session	Sl.No.	Afternoon Session
1	OS No.441/2008	16	OS No.29/2020
2	OS No.523/2011	17	OS No.319/2020
3	OS No.399/2013	18	OS No.194/2020
4	OS No.678/2014	19	OS No.28/2020
5	OS No.177/2018	20	OS No.26/2020
6	OS No.451/2015	21	OS No.27/2020
7	OS No.369/2015	22	OS No.129/2021
8	OS No.535/2015	23	OS No.202/2021
9	OS No.3/2016	24	OS No.51/2021
10	OS No.426/2017	25	FDP No.3/2002
11	OS No.497/2017	26	FDP No.8/2014
12	OS No.559/2018	27	Misc No.18/2018
13	OS No.329/2018	28	Misc No.4/2020
14	OS No.465/2018	29	Ex No.16/2017
15	OS No.381/2018	30	Ex No.12/2017



I Addl. Civil Judge & JMFC,
Anekal